

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 2896 of 2019**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Naiyar Eqbal, Advocate
For the Respondents :

05/07.09.2021 The present writ petition is taken up today through Video conferencing.

Mr. Naiyar Eqbal, the learned counsel for the petitioner, undertakes to remove the remaining defects as pointed out by the office within three weeks.

In view of the said undertaking, put up this case under appropriate heading after three weeks.

(Rajesh Shankar, J.)

Manish